

(c) whether Government propose to make an enquiry into it and take steps to stop this black-marketing?

**THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H.R. GOKHALE) :** (a) No, Sir.

(b) and (c). Under the Essential Commodities Act, the Delhi Administration is primarily concerned with the fixation of the retail selling price and also the enforcement thereof. On being consulted, it has stated that no such case of over-charging has been reported. However, it is keeping strict watch on this aspect through its enforcement staff.

#### **Special Alloy Steel Plant in Kanpur**

\*192. **SHRI S. M. BANERJEE :** Will the Minister of DEFENCE be pleased to state:

(a) what further progress has been made to set up the Special Alloy Steel Plant in Kanpur;

(b) whether construction work has started;

(c) whether some efficient Supervisory staff and skilled artisans will be drawn from the various Ordnance Factories for the success of this project and if so, whether instructions to this effect have been issued; and

(d) what will be the employment potential of this project?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) :** (a). An organisation consisting of General Manager, Chief Engineer and Deputy Financial Adviser, alongwith some other officers and supporting staff has already started functioning at site. This organisation has been set up to ensure timely implementation of the

project. The General Manager has been delegated special powers for the procurement of plant and machinery and construction of civil works so that decision can be taken on the spot in consultation with the Deputy Financial Adviser.

(b) A Sitting Board for the construction work was held recently to finalise the details and scope of the civil works. Detailed planning for the civil works is now in hand.

(c) Yes, Sir. Some efficient Supervisory Staff and skilled artisans will be drawn from the DGOF Organisation and the Engineer-in-Chief's Branch and instructions to this effect have been issued.

(d) The employment potential of this project is expected to be 2,674 men.

#### **Security measures at International Airports in the Country against Incidents of Skyjacking and Sabotage**

\*193. **SHRI R.S. PANDEY :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether increasing incidence of skyjacking of planes of different airlines in different countries during the recent past has had an adverse effect on flow of foreign tourists into India;

(b) if so, Government's assessment in this regard;

(c) whether Government have taken some concrete security measures at the international airports in the country against such incidents and sabotage for the safety of the passengers and planes; and

(d) if so, the broad out lines thereof?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :** (a) and (b). There is no reason to believe that incidents of skyjacking have had any perceptible effect on the flow of foreign tourists into India.